

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 1162/1997

THIS THE 26TH FEBRUARY, 2002

CORAM: HON'BLE SHRI JUSTICE ASHOK AGARWAL. CHAIRMAN  
HON'BLE SMT. SHANTA SHAstry. MEMBER (A)

Anil Bhimrao Shitole,  
3, Krishnali Aptt,  
2, Nar Rajasthan Society,  
Senapati Bapat Road,  
Gokhale Nagar,  
Pune-16.

.. Applicant

Versus

1. State of Maharashtra,  
through the Secretary, Revenue  
and Forest Department,  
Mantralaya, Mumbai-400 032.
2. Chairman,  
U.P.S.C., Dholpur House,  
shahajhan Road,  
New Delhi-110 011.
3. Union of India, through  
Ministry of Environment &  
Forest, Paryavaran Bhawan,  
New Delhi.

By Advocate Shri V.S. Masurkar.

O R D E R (ORAL)

Hon'ble Shri Justice Ashok Agarwal, Chairman.

Applicant and his advocate have been  
consistently absent. They have been absent right from  
07.11.2001 till date (as many as <sup>on</sup> ~~nine~~ <sup>dates of hearing</sup> ~~appearances~~).  
Present OA in the circumstances, is dismissed for  
default. No order as to costs.

2-9  
(SMT. SHANTA SHAstry)  
MEMBER (A)

(ASHOK AGARWAL)  
CHAIRMAN

Gajan